



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 6497/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 6th November, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Letter No.DJCH.I-5/2019/2767 dated 04.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 11.11.2019 along with headquarter leave permission from the evening of 08.11.2019 till the morning of 13.11.2019, has been granted/rejected.

A senior Judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/ 6498/1 dated 6.11.19

Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

06/11/19
JT. REGISTRAR (VIGILANCE)

Rosen